

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:275
ANSWERED ON:25.11.2014
ADMISSION IN NDMC AND MCD SCHOOLS
Patil Shri Kapil Moreshwar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether admission process have been started in all the New Delhi Municipal Council (NDMC) and Municipal Corporation of Delhi (MCD) schools for the mentally challenged children in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): Yes, Madam. The MCD has informed that the admissions are given to the mentally challenged children in Primary and Aided Schools of North, South and East Delhi Municipal Corporations.

New Delhi Municipal Council (NDMC) has informed that it runs AANCHAL special school for the mentally challenged children.

The details of the admission process in NDMC are as Under:

- (i) Admission is open to all categories of mentally challenged children ranging from severely challenged (IQ 35-40) to mildly challenged (IQ 50-70) for both boys and girls, irrespective of religion, race, caste and socio-economic status and linguistic groups;
- (ii) Child should be between the ages of 6-18 years in case of regular school;
- (iii) Child should be between the ages of 18-22 years in case of vocational section. Besides this, for General Schools:
- (i) The admission is open for all categories inclusive of mentally challenged; and

(ii) AANCHAL, special school provides support and training to all the general school teachers for the purpose of implementation of inclusive education as per Right to Education (RTE) Act, 2009.

The Directorate of Local Bodies, Govt. Of NCT of Delhi has informed that 137 mentally challenged children in 6 zones under North Delhi Municipal Corporation, 56 mentally challenged children in 4 zones under South DMC and 12 mentally challenged children in two zones under East DMC have been admitted in the schools. All possible measures have also been taken by all the three MCDs for admission of Children with Special Need, some of the measures are as under:

- (i) Free education to all the children of the age group between 5 to 11 years;
- (ii) No one is denied admission in the schools throughout the year;
- (iii) Cooked food under mid-day meal is provided to every child of the municipal schools;
- (iv) School environment is enriched with better school facilities; and
- (v) Special educators are appointed for the children with special needs.

(c): Does not arise in view of 'a' and 'b'.